

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

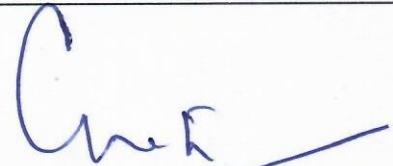
PUBLIC NOTICE No. 57 /2015-2020
NEW DELHI, DATED THE 25th January , 2018

**Subject: Amendments in Appendix 4J of Hand Book of Procedures 2015-20 –
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In exercise of powers conferred under Paragraph 1.03 of the Foreign Trade Policy 2015-2020, as amended from time to time, the Director General of Foreign Trade makes the following amendments in **Appendix 4J of Hand Book of Procedures 2015-2020:**

1. Existing entry at Sl.No-10 of Appendix-4J is amended to read as under:

Serial No.	Import Item(s)	Export Obligation Period with pre-import condition from the date of clearance of each import consignment by Customs Authority
10	Import items as allowed under notified SION/prior fixation of norms by NC for export of all items covered under Chapter 7 and Chapter 15 of ITC(HS) Classification.	90 days



(Alok Vardhan Chaturvedi)
Director General of Foreign Trade

[Issued from File No. 01/94/180/115/AM17/PC-4]